

REHABILITATION OF DISPLACED PERSONS (ASSAM)

1087. **Shrimati Renu Chakravarty:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that the office of the Rehabilitation Department of the Government of Assam with all its records has been burnt to the ground; and

(b) how the Union Government propose to continue its enquiry into the rehabilitation of displaced persons in Assam under the circumstances?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes; the building in which the Department along with certain other Government Offices was situated was destroyed by fire.

(b) The State Government are taking steps for the collection of information from the Districts with a view to continue payment of financial assistance to displaced persons in the State. They are also reconstructing their files and records in order to maintain continuity of the cases dealt with by them previously.

DISPOSAL OF HOUSES (RAJINDRA NAGAR)

1088. **Babu Ramnarayan Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) the assessed value of one-roomed and two-roomed houses of old Rajindra Nagar, Delhi; and

(b) the reasons why the above quarters are not being offered to allottees for purchase while giving them compensation amount?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Between Rs. 3,404/- and Rs. 3,797/- for a one-roomed house and between Rs. 4,922/- and Rs. 5,473/- for a two-roomed house including the value of the land.

(b) Construction is of a semi-permanent nature and the question

of retention of the houses in their present form is under consideration.

TUNGABHADRA PROJECT

1089. **Shri Viswanatha Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that there were some points of difference between the Governments of Andhra and Mysore regarding the construction of Tungabhadra high-level channel;

(b) if so, what they are; and

(c) the efforts that have been made to resolve these differences?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) The points of difference are:—

(i) Allocation of surplus water between Mysore and Andhra Zones of the project and consequently the sharing of cost.

(ii) Inadequate quantity of water available for high level channel.

(c) It is proposed to convene an inter-State conference to resolve these differences.

KHADI HUNDIS

1090. **Shri Krishnacharya Joshi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of Khadi Hundis sold through Post Offices from the 23rd September, 1954 to 31st March, 1955; and

(b) the total amount thus realised?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b). Khadi Hundis worth Rs. 44,638 have been sold.

RESIDENTIAL ACCOMMODATION

1091. **Chaudhri Muhammed Shafiq:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total number of houses built so far by the Government of